

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.1817  
TO BE ANSWERED ON 28.12.2017**

**REPLACEMENT OF ELECTRIC METERS**

**1817. SHRI MANOJ TIWARI:  
DR. RATNA DE (NAG):  
SHRI HARI OM PANDAY:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Union Government has any proposal to replace the existing Electric meters by Digital meters throughout the country in near future;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor; and**
- (d) the details of the related Schemes & work executing firms in this regard, State-wise ?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) to (c) : The regulations provide that only static(electronic) meters be installed.**

**(d) : Government of India (GoI) has launched Integrated Power Development Scheme (IPDS) & Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) on 3rd December 2014, which include funding for installation of electronic (static) and smart meters. The State-wise details of meters sanctioned under IPDS & DDUGJY are at Annexure-I&II. The projects under IPDS and DDUGJY are being executed by the respective State Distribution Utilities (DISCOMs)/State Power Departments.**

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**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 1817 TO BE ANSWERED IN THE LOK SABHA ON 28.12.2017.**

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**Details of electronic (static) meters sanctioned under IPDS**

Sl. No.	State	Sanctioned quantity (No.)	Sanctioned amount (Rs. crore)
1	Andaman and Nicobar Islands	15475	4.7
2	Andhra Pradesh	473363	109.3
3	Arunachal Pradesh	18707	9.0
4	Assam	58790	23.7
5	Bihar	245714	101.0
6	Chhattisgarh	2598	31.1
7	Goa	159220	29.1
8	Gujarat	705382	155.4
9	Haryana	174485	54.9
10	Himachal Pradesh	48467	10.6
11	Jammu & Kashmir	134106	29.2
12	Jharkhand	134099	65.6
13	Karnataka	848565	178.6
14	Kerala	524275	62.2
15	Madhya Pradesh	614801	210.7
16	Maharashtra	631671	83.3
17	Manipur	36119	17.7
18	Meghalaya	1119	0.4
19	Mizoram	3862	2.9
20	Nagaland	42940	16.5
21	Odisha	237331	63.5
22	Puducherry	35000	5.9
23	Punjab	17591	44.2
24	Rajasthan	310549	45.6
25	Sikkim	9735	8.3
26	Tamil Nadu	2300055	372.4
27	Telangana	210362	60.5
28	Tripura	28243	28.2
29	Uttar Pradesh	307377	119.7
30	Uttarakhand	29891	7.8
31	West Bengal	643220	169.0
	<b>Total</b>	<b>9003112</b>	<b>2121.0</b>

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**ANNEXURE-II****ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 1817 TO BE ANSWERED IN THE LOK SABHA ON 28.12.2017.**

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**Details of electronic (static) meters sanctioned under DDUGJY**

<b>Sl. No.</b>	<b>State</b>	<b>Sanctioned quantity (No.)</b>	<b>Sanctioned amount (Rs. crore)</b>
1	Andaman and Nicobar Islands	31317	5.86
2	Andhra Pradesh	19897	7.27
3	Arunachal Pradesh	109551	58.20
4	Assam	16397	70.44
5	Bihar	958022	141.86
6	Chhattisgarh	48979	41.68
7	Dadra & Nagar Haveli	3838	1.68
8	Goa	115276	16.74
9	Gujarat	1268076	193.26
10	Haryana	34058	12.63
11	Himachal Pradesh	133091	13.51
12	Jammu & Kashmir	405837	96.39
13	Jharkhand	620586	317.56
14	Karnataka	1780386	444.96
15	Kerala	1802702	159.15
16	Madhya Pradesh	1307358	410.72
17	Maharashtra	-	-
18	Manipur	-	-
19	Meghalaya	1251	15.24
20	Mizoram	-	-
21	Nagaland	805	9.99
22	Odisha	1727353	440.93
23	Puducherry	76805	15.05
24	Punjab	254565	84.83
25	Rajasthan	970126	352.93
26	Sikkim	57720	7.34
27	Tamil Nadu	1193990	119.66
28	Telangana	1289	5.16
29	Tripura	165414	36.59
30	Uttar Pradesh	904810	294.10
31	Uttarakhand	67651	43.78
32	West Bengal	1489500	441.22
	<b>Total</b>	<b>15566650</b>	<b>3858.73</b>

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